

Demand of Endosulfan

1290. SHRI T. N. SINGH: Will the MINISTER OF AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the estimated demand of Endosulfan in the country for the year 1975-76;

(b) what steps are being taken to meet the country's demand for this pesticide and by when it will be available;

(c) whether there is a proposal under Government's consideration to manufacture this pesticide in the country; and

(d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) It has been assessed in consultation with the State Governments that about 1100 metric tonnes of technical grade material of Endosulfan would be required for plant protection measures during 1975-76.

(b) At present, the demand for this pesticide is met through imports. To meet the immediate demand, an application for import of 300 tonnes is under consideration and it is expected that the material will be available by the beginning of kharif season. Import of further quantities will be considered during the course of 1975-76.

(c) and (d) M/s. Hindustan Insecticides Limited, a Public Sector Undertaking, and M/s. Bharat Pulverising Mills in the private sector applied for manufacturing licence in respect of Endosulfan. A letter of intent for a manufacturing capacity of 1600 tonnes per annum has been issued to M/s. Hindustan Insecticides Limited. The application of M/s. Bharat Pulverising Mills is under consideration.

Deaths of Children due to Small Pox, Gastroenteritis and Malnutrition

1291. SHRI INDRADEEP SINHA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the total number of children in the age group of 1-6 died in the cities and towns during the last three years; and

(b) what is the total number of children in the age group of 1-6 who died due to smallpox, malnutrition and Gastroenteritis in the cities and towns during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha.

Allotment of Residential Accommodation to Central Government Employees

1292. SHRI M. KADERSHAH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the present allotment position of various categories of Government accommodation in the entire Central Sector of the country;

(b) whether it is a fact that in some places in the country, the Central Government employees who have put in more than 30 years of service have not been provided accommodation; and

(c) by when such employees are likely to be allotted accommodation?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) The Ministry of Works and Housing deals only with general pool accommodation and not with accommodation controlled by other Ministries/Depart-

ments, such as Defence, Railways, P & T, etc. The general pool exists in Delhi/New Delhi, Bombay, Calcutta, Nagpur, Madras, Faridabad, Chandigarh, Simla and Bangalore. A statement [See Appendix XCI, Annexure No. 55] showing the priority dates upto which allotments in different types have been made in the general pool at these places is attached. Priority dates in cases of types I to IV are reckoned from the date an officer joins Government service and in the case of types V and above from the date an officer begins to draw emoluments prescribed for the particular type.

(b) Yes, Sir.

(c) It cannot be anticipated by what time such employees would be allotted accommodation.

Visit to India, of the Director of the Centre for Pest Research, London

1293. SHRI K. P. SINGH DEO;
SHRI RABI RAY;
SHRI JAGBIR SINGH;
SHRI LOKANATH MISRA;
SHRI RAJNARAIN;

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Dr. P. T. Haskell, Director of the Centre for Overseas Pest Research, London visited Delhi recently;

(b) if so, what was the purpose of his visit; and

(c) whether it is a fact that a method of biological control of pests responsible for much of the damage to cereal crops is proposed to be tried in India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) Dr. P. T. Haskell, visited India from 14th to 31st March in 1973.

(b) The purpose was to visit some research Institutes in the country and to investigate the possibilities of collaboration in plant protection research and development, with particular reference to the introduction of Integrated Pest Control System, biological control of aquatic weeds and pest surveillance.

(c) Yes, Sir. Research on Biological control of pests has already been taken up in this country against pests of various crops. ICAR has also prepared an "All India Coordinated Research Project for the Biological Control of Crop Pests" and the same is being processed. There will be two main centres (Indian Institute of Horticultural Research and Commonwealth Institute of Biological Research Bangalore) and seven regional centres under this Project. It is envisaged to cover the major pests of Rice, Sugarcane, Cotton, Coconut, Apple and other Horticultural crops.

Constitution of the Committee to Investigate the Destruction of Historical Records

1294. SHRI K. P. SINGH DEO;
SHRI RABI RAY;
SHRI JAGBIR SINGH;
SHRI LOKANATH MISRA;
SHRI RAJNARAIN;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Unstarred Question 103 given in the Rajya Sabha on the 19th February, 1975 and state:

(a) whether the sub-Committee to investigate the problem of destruction of historical records, as recommended by the Indian Historical Records Commission, has been constituted; and

(b) what are the names of the Members of the said Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). A sub-